

- (v) (a) Annual Report and Accounts of the Birbal Sahni Institute of Palaeobotany (BSIP), Lucknow, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above institute.
[Placed in Library. See No. L.T. 8100/15/12]

**Reports and Accounts (2011-12) of various Corporations,
Councils, Institute and Board and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): Sir, on behalf of Shri Anand Sharma, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:—
 - (i) (a) Forty-fourth Annual Report and Accounts of the National Textile Corporation Limited (NTC), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 8238/15/12]
 - (ii) (a) Forty-first Annual Report and Accounts of the Jute Corporation of India Limited (JCI), Kolkata, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 7989/15/12]
- II. A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Twenty-sixth Annual Report and Accounts of the National Institute of Fashion Technology (NIFT), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.

[Shrimati D. Purandeswari]

- (b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 7992/15/12]
- (ii) (a) Forty-seventh Annual Report and Accounts of the Wool and Woollens Export Promotion Council (WWEPC), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.
[Placed in Library. *See* No. L.T. 7995/15/12]
- (iii) (a) Annual Report and Accounts of the Central Wool Development Board (CWDB), Jodhpur, for the year 2011-12, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Board.
[Placed in Library. *See* No. L.T. 7994/15/12]
- (iv) (a) Forty-seventh Annual Report and Accounts of the Wool Research Association (WRA), Thane, for the year 2011-12, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Association. [Placed in Library. *See* No. L.T. 7996/15/12]
- (v) (a) Seventeenth Annual Report and Accounts of the Powerloom Development and Export Promotion Council (PDEXCIL), Mumbai, for the year 2011-12, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.
[Placed in Library. *See* No. L.T. 7993/15/12]
- (vi) (a) Annual Report and Accounts of the Apparel Export Promotion Council (AEPC), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.
[Placed in Library. *See* No. L.T. 7990/15/12]
- (vii) (a) Fifty-eighth Annual Report and Accounts of the Synthetic and Rayon Textiles Export Promotion Council (SRTEPC),

Mumbai, for the year 2011-12, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council. [Placed in Library. See No. L.T. 7991/15/12]

- (viii) (a) Fifty-eighth Annual Report and Accounts of the Cotton Textiles Export Promotion Council of India (TEXPROCIL), Mumbai, for the year 2011-12, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above council. [Placed in Library. See No. L.T. 7997/15/12]

Reports and Accounts (2011-12) of various Companies, Centre and Institutes of related papers

खान मंत्री (श्री दिनशा जे. पटेल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:—

- (i) (a) Thirty-first Annual Report and Accounts of the National Aluminium Company Limited (NALCO), Bhubaneswar, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 8045/15/12]

- (ii) (a) Annual Report and Accounts of the Hindustan Copper Limited (HCL), Kolkata, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 8047/15/12]

- (iii) (a) Fortieth Annual Report and Accounts of the Bharat Gold Mines Limited (BGML), Kolar, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.